

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
LOK SABHA  
UNSTARRED QUESTION NO. 1831  
TO BE ANSWERED ON 10.03.2025**

**MIGRANT WORKERS**

**1831. SHRI KAMAKHYA PRASAD TASA:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government has conducted any survey of migrated workers across the country, if so, the details thereof;**
- (b) whether the Government has formulated any policies to protect the interests of migrated workers from the North-Eastern Region in the country, if so, the details thereof and if not, the reasons therefor;**
- (c) whether the Government is aware of the rising number of complaints regarding the exploitation of migrated workers from the North-eastern Region to Southern States, if so, the details thereof; and**
- (d) whether the Government has formulated any portal for the registration of migrated workers to protect their interests in the country and if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SUSHRI SHOBHA KARANDLAJE)**

**(a) to (d): Labour Bureau, an attached office of Ministry of Labour & Employment has conducted an All India Survey on Migrant Workers. The field work of the survey has been completed.**

**In order to safeguard the interests of the migrant workers the Central Government had enacted the Inter-state Migrant Workmen (Regulation of Employment and Conditions of Service) Act, 1979. This Act has now been subsumed in the Occupational Safety, Health and the Working Conditions (OSH) Code. The OSH Code provides for decent working conditions, minimum wages, grievance redressal mechanisms, protection from abuse and exploitation, enhancement of skills and social security to all categories of workers including migrant workers.**

**Ministry of Labour & Employment has launched on 26th August, 2021 the e-Shram portal which is a National Database of the Unorganised Workers, including migrant workers, seeded with Aadhaar. The portal has been made available to the States/UTs for registration of various categories of unorganized workers on e-Shram portal. As on 04.03.2025, over 30.68 crore unorganized workers, including migrant workers, are registered on e-Shram.**

**In keeping with the vision of the Budget Announcement, 2024-25, on developing e-Shram as a "One-Stop-Solution" for unorganized workers to have access to various social security schemes, Ministry of Labour and Employment launched the e-Shram-"One-Stop-Solution" on 21st October 2024. e-Shram-"One-Stop-Solution" entails integration of different social security/ welfare schemes at single portal i.e. e-Shram. This enables unorganised workers, including migrant workers, registered on e-Shram to access social security schemes and see benefits availed by them so far, through e-Shram.**

**So far, 13 schemes of different Central Ministries/ Departments have already been integrated/ mapped with the eShram including Pradhan Mantri Street Vendors Atmanirbhar Nidhi (PM-SVANidhi), Pradhan Mantri Suraksha Bima Yojana (PMSBY), Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY), National Family Benefit Scheme (NFBS), Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Pradhan Mantri Awas Yojana - Gramin (PMAY-G), Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), Pradhan Mantri Awas Yojana - Urban (PMAY-U) and Pradhan Mantri Matsya Sampada Yojana (PMMSY), Pradhan Mantri Kisan Maan Dhan Yojana (PM-KMY).**

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